

Name of Corporate Debtor:	ACE FOOTMARK PRIVATE LIMITED
Date of Commencement of CIRP:	17-Aug-23
List of Creditors as on:	30-Nov-23

## List of Operational Creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1.	Pr. Commissioner State Tax/VAT, Department of Trade & Taxes, Govt of NCLT of Delhi	Yes	17.11.2023	2,51,77,439	-	Unsecured	-	-	No	-	-	-	-	2,51,77,439	Non- receipt of records from the management of the CD such as login credentials of the statutory authority, Copies of return filed and Copies of Demand notices. However, the supporting documents w.r.t. the outstanding dues claimed received from the department.RP is in the process of verification of the same.
<b>Total</b>				<b>2,51,77,439</b>	<b>0</b>		<b>0</b>	<b>0</b>		<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>2,51,77,439</b>	